NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/558/ (IB)/2017

NAME OF THE PETITIONER(S)

: INDIAN BANK

NAME OF THE RESPONDENT(S)

: INFINITAS ENERGY SOLUTIONS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Anthe.

N. chandra Rap Applicant
Adivocate
L'allob fanganathan Respondent

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter and also for making submissions. Time extended finally at request. Put up on 11.09.2017 at 2.30 P.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc